

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 13.01.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	For Stay IA No. 1/2022 in Comp App (AT)(CH) (Ins) No. 1/2022	SNJ Distillers Pvt Ltd & Anr V S. Rajendran & 10 Ors With	Avinash Krishnan Ravi	Rohan Rajasekaran Caveator for R2 M. Savitha Devi R1 KaruppaiahMeyyappan R3
2.	For Stay IA No. 19/2022 in Comp App (AT)(CH) (Ins) No. 9/2022	S. Rajendran V South India Hotels P Ltd & 8 Ors	M. Savitha Devi M.S. Elamathi	Rohan Rajasekaran Caveator for R1 KaruppaiahMeyyappan R2

After the Above

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 87/2021 (Comp App (AT) No 129/2019	M.N. Pratap Reddy & Anr V Lakshmi Narasimha Mining Co. (P) Ltd & Ors. With	D.Abhinav Rao G V Rao	K. Udhayakumar-R2 Jayant Mehta-R3&R4
2.	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy V Sri Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.	Vivekananda	Udhayakumar-R2 Jayant Mehta-R3&R4 Abhinav Rao-R6&R7

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2.Court Officer - **PH No. : 044-2888 0450**

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By the order of Hon'ble Member (J)

(Chennai Bench)